

into which the existing CSS and ACA based schemes have been mapped as components. The details of 66 CSSs schemes and their mapping can be seen from the following web-site of the Planning Commission:— http://planningcommission.nic.in/reports/genrep/css_12thplan.pdf.

The Government/Cabinet, while approving the aforesaid re-structuring has also *inter-alia* approved following for improving their efficiency:

- (i) At least 10% of outlay of CSS be kept as flexi fund which may be used for funding innovations or taking up the activities/projects which even though not strictly as per the guidelines of the scheme, serve the broad objective of a scheme.
- (ii) A provision for introduction of State specific guidelines in a CSS has been provided. For this an Inter-Ministerial Committee under the Co-chairpersonship of the Secretary (Planning Commission) and Secretary (Department of Expenditure) with representative of the State Government and the Administrative Ministries concerned has been constituted to consider the suggestions of the State Governments for introduction of State specific guidelines for implementation of the schemes. These two measures are expected to provide flexibility in implementing the scheme and would improve their efficiency.
- (iii) For each new CSS/ACA/Flagship scheme, at least 25% of funds may be contributed by the General Category States and 10% fund by the Special Category States including States of Jammu and Kashmir, Himachal Pradesh and Uttarakhand.
- (iv) The Budget provisions of these schemes would be provided to the Administrative Ministry so that central fund would flow to the States through Consolidated Fund of States.

This arrangement is expected to further improve the working of these schemes at the State level and improve their efficiency.

New risk management system for trade and transaction costs

529. DR. PRADEEP KUMAR BALMUCHU : Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government is considering to introduce a new risk management system to facilitate trade and transaction costs in exports;

- (b) if so, the details thereof; and
- (c) the aims of proposed benefits of this risk management system?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JESUDASU SEELAM) : (a) The Government has already introduced the Risk Management System (RMS) in exports.

(b) Presently risk management system in exports is functional at 25 customs locations.

(c) The risk management system in exports is a trade facilitation measure aimed at selective interdiction of only high risk export consignments for customs control *i.e.* assessment and examination in order to reduce transaction cost. The risk management system in exports will also ensure enforcement of prohibitions and restrictions related to export of goods.

ATM cards for small farmers

†530. SHRI MOTILAL VORA : Will the Minister of FINANCE be pleased to state:

- (a) whether Government is planning to provide ATM cards to small farmers in order to connect them with banking system;
- (b) if so, the name of the banks contracted for this purpose;
- (c) the time by which ATM facility to small farmers have been targeted to be provided;
- (d) whether States have been selected for this purpose; and
- (e) if so, the details thereof and whether private banks are also ready to provide assistance in this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a) to (e) In terms of the revised Kisan Credit Card (KCC) Scheme, issued by the Reserve Bank of India (RBI)/National Bank for Agriculture and Rural Development (NABARD), all new eligible Kisan Credit Cards (KCCs) should be issued by the respective lending institutions, including private sector banks, as smart-cum-debit card and at the time of renewal of existing eligible KCCs, farmers must be issued smart-cum-debit card in a time-bound manner.

†Original notice of the question was received in Hindi.